

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-511
IB-657/ND/2021

IN THE MATTER OF:

Manish Aneja & Ors.

Vs.

Revital Reality Pvt. Ltd.

....Applicant

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 08.06.2023

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv Piyush Singh, Adv Kashish Sareen, Adv Jayant
Upadhyay
For the Respondent : Adv V Siddharth
For the IT Dept : Ruchir Bhatia Sr standing counsel with Pratyaksh
gupta Jr standing counsel and Adv. H S Tiwari

ORDER

Due to paucity of time, list the matter on **17.07.2023**.

Sd/-

(Court Officer)